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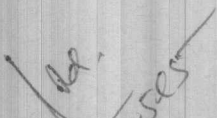
⑤ 15/5/95

Hon. Dr. R.K. Saxena, JM.  
Hon. Mrs. S. Dayal, AM.


The misc. application has been signed by one of the applicant Shri Sushil Singh, it also bears with the signature of Shri Narendra Kr. Goyal, advocate but with no vakalatnama. Through this application Shri Sushil Singh wants to withdraw the case in the O.A. besides Sushil Singh, there are two other applicants Shri Khem Karam and Shri Saimuddin. Let notices be issued to Sushil Singh as well as to other applicants because none of them is present today. Fix on 25/7/95.

  
AM.

  
JM.

  
22.5.95

OR.  
Notice issued on dated 25.5.95.

Submitted.  
  
12/7/95

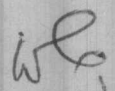
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25.7.95

Hon. Mr. S. Das Gupta, AM  
Hon. Mr. T.L. Verma, JM

All the three applicants have filed misc. Application No. 924/95 seeking permission to withdraw this O.A.. The application is allowed. The O.A. is dismissed as withdrawn.

  
JM

  
AM

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